IN TERMS OF REGULATION 18(12) OF SEBI (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011 FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF GENERIC PHARMASEC LIMITED

Proposed in the Offer
73,25,757
Rs.1,000/-

Pre-Offer

100

Post-Offer, the Acquirer and the PAC jointly holds 1,66,00,000 Equity Shares aggregating to 59.96% of the Diluted Share & Voting Capital.

Date of Opening of the Offer : November 26, 2018 (Monday)

Name of the Registrar to the Offer : Satellite Corporate Services Pvt. Ltd.

Offer Price

Partly Paid-up Shares

Not applicable

Size of the Offer (Number of shares multiplied by Offer Price per share).

6. Date for communicating the rejection / acceptance of Equity Shares in the Offer and /or corresponding payment for the acquired Equity Shares and/or refund or credit of corresponding Shareholders or accounts holders for the acquired Equity Shares.

7. Details of Acquisition

8. Payment to the Shareholders whose Equity shares were tendered and accepted in the Open Offer was completed by the Acquirer and the PAC on the Settlement date i.e. December 14, 2018.

Note:

The terms used but not defined in this Post Offer PA shall have the same meanings assigned to them as in the Pre Offer, the DPS, the Letter of Offer (LOF), the Corrigendum to DPS and the Pre Offer PA.

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<td>1.</td>
<td>Jansatta</td>
<td>Hindi</td>
<td>All Editions</td>
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*Where Equity Shares are listed and traded.

*Where Registered Office of the Target Company is situated.

This advertisement (“Post Offer PA”) is being issued by Systematix Corporate Services Limited (“Manager to the Offer”) on behalf of Mrs. Sneha Sadhwani (“Acquirer”) and Mr. Rajesh Sadhwani (“PAC”) pursuant to Regulation 16(7) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 as amended (the “Takeover Regulations”) in respect of the Open Offer (the “Offer”) to acquire up to 73,25,179 fully paid-up equity shares of Rs.10/- each (the “Equity Shares”) at a price of Rs.10/- per Equity Share, representing 26.46% of the Diluted Share & Voting Capital of Generic Pharmasec Limited (formerly known as Adi Rasayan Limited) (the “Target Company”). The Detailed Public Statement (“DPS”) with respect to the aforementioned Offer was published on September 24, 2018 and the Corrigendum was published on November 12, 2018 in the following newspapers:

1. Name of the Target Company : Generic Pharmasec Limited (formerly known as Adi Rasayan Ltd.)

2. Name of the Acquirer and PAC : Acquirer Mrs. Sneha Sadhwani PAC Mr. Rajesh Sadhwani

3. Name of the Manager to the Offer : Systematix Corporate Services Limited

4. Name of the Registrar to the Offer : Satellite Corporate Services Pvt. Ltd.

5. Offer Details

a. Date of Opening of the Offer : November 26, 2018 (Monday)
b. Date of Closure of the Offer : December 07, 2018 (Friday)

c. Date for communicating the rejection / acceptance of Equity Shares in the Offer and /or corresponding payment for the acquired Equity Shares and / or refund or credit of corresponding Shareholders or accounts holders for the acquired Equity Shares in the Offer : December 14, 2018 (Friday)

6. Date for communicating the rejection / acceptance of Equity Shares in the Offer and / or refund or credit of corresponding Shareholders or accounts holders for the acquired Equity Shares in the Offer : December 14, 2018 (Friday)

7. Details of Acquisition

8. Payment to the Shareholders whose Equity shares were tendered and accepted in the Open Offer was completed by the Acquirer and the PAC on the Settlement date i.e. December 14, 2018.

9. The Acquirer and the PAC jointly hold 1,66,00,000 Equity Shares aggregating to 59.96% of the Diluted Share & Voting Capital.

10. Post Open Offer, the Acquirer and the PAC jointly holds 1,66,00,100 Equity Shares aggregating to 59.96% of the Diluted Share & Voting Capital.

11. The Acquirer and the PAC severally and jointly accept full responsibility for the information contained in this Post Offer PA and also for the obligations under the Takeover Regulations.

12. Acopy of this Post-Offer PA will be available on the websites of SEBI and BSE and at the registered office of the Target Company.

ISSUED BY MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRER & THE PAC

Systematix Corporate Services Limited

SEBI Registration No. INM 000004224
The Capital, A-Wing, 6th Floor, No. 603-606, Plot No. C-70, G-Block, Bandra-Kurla Complex (BKC), Bandra (East), Mumbai 400 051, Maharashtra, India.

Telephone: +91-22-6704 8022
Facsimile: +91-22-6704 8022

Email: smm@systematixgroup.in; Website: www.systematixgroup.in

Contact Person: Mr. Amit Kumar

Sd/-
Sneha Sadhwani (Acquirer)

Sd/-
Rajesh Sadhwani (PAC)

Date: December 20, 2018

Place: Dubai

Registered Office: G/C, Ground Floor, Trupti Apartment, Behind Old High Court, Navrangpura, Ahmedabad 380 009, Gujarat, India.

Tel. No.: +91-79-40033655; Email: adarayanaguy2@Gmail.com; Web: www.adarayanaguy2.com

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